

Chief Metropolitan Magistrate Court
 In the Court of SHANKARAPPA MALASHETTI
 31 ADDL. CHIEF METROPOLITAN MAGISTRATE
 Criminal Cause List Dated 13-12-2021

Case Type	Reg.No/Year	SubStage
33	C.C.	8904/2021
FIRST HEARING		
34	Cri.Misc.	5533/2017
35	Cri.Misc.	3325/2021
FRAMING OF CHARGE OR PLEA		
36	C.C.	16397/2018
37	C.C.	1688/2020
38	C.C.	2154/2020
BAIL		
39	C.C.	4968/2021
AWAIT		
40	P.C.R.	3086/2014
41	P.C.R.	9321/2014
42	P.C.R.	7075/2016
43	P.C.R.	13824/2016
44	P.C.R.	12191/2018
45	P.C.R.	1957/2019
46	P.C.R.	2680/2021
CALL ON		
47	Cri.Misc.	2692/2018
48	Cri.Misc.	3202/2021
49	C.C.	29426/2021
HBC		
50	C.C.	30493/2018
51	C.C.	10027/2019
52	C.C.	12661/2019
53	C.C.	25159/2019
N.B.W ISSUED		
54	C.C.	19379/2008
55	C.C.	52466/2010
56	C.C.	7431/2014
57	C.C.	14227/2016
58	C.C.	14782/2017
59	C.C.	16780/2017
60	C.C.	23803/2017
61	C.C.	31139/2017

Missing Sessions

Chief Metropolitan Magistrate Court
In the Court of SHANKARAPPA MALASHETTI
31 ADDL. CHIEF METROPOLITAN MAGISTRATE
Criminal Cause List Dated 13-12-2021

Case Type	Reg.No/Year	SubStage
SUMMONS		
1	C.C.	25467/2016
2	C.C.	6487/2018
3	C.C.	4216/2019
4	C.C.	4886/2019
5	C.C.	11223/2019
6	C.C.	14547/2019
7	C.C.	19388/2019
8	C.C.	27543/2019
9	C.C.	5625/2020
10	C.C.	6478/2020
11	C.C.	7632/2020
12	C.C.	8342/2020
13	C.C.	11254/2020
14	C.C.	2598/2021
15	C.C.	9684/2021
16	C.C.	16613/2021
17	C.C.	28114/2021
NOTICE		
18	CrI.Misc.	3324/2021
19	CrI.Misc.	5120/2021
EVIDENCE		
20	C.C.	38464/2010
21	C.C.	5264/2012
22	C.C.	9783/2012
23	C.C.	10979/2013
24	C.C.	22945/2016
25	C.C.	27834/2016
26	C.C.	3105/2017
27	C.C.	14415/2017
28	C.C.	15235/2018
29	C.C.	5045/2020
APPEARANCE OF ACCUSED		
30	C.C.	5739/2021
31	C.C.	8895/2021
32	C.C.	8898/2021

Chief Metropolitan Magistrate Court
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 31 ADDL. CHIEF METROPOLITAN MAGISTRATE
 Criminal Cause List Dated 13-12-2021

Case Type	Reg.No/Year	SubStage
62	C.C.	8101/2020
NBW		<i>Afternoon Session</i>
63	C.C.	19627/2012
64	C.C.	15660/2013
65	C.C.	1932/2014
66	C.C.	24944/2014
67	C.C.	25544/2016
68	C.C.	6476/2017
69	C.C.	26034/2017
70	C.C.	3654/2018
71	C.C.	15332/2019
72	C.C.	26113/2019
73	C.C.	7587/2020
74	C.C.	1331/2021
75	C.C.	6089/2021
NOTICE TO SURETY		
76	CrI.Misc.	2196/2021
77	CrI.Misc.	3751/2021
PROCLAMATION		
78	C.C.	29353/2007
79	C.C.	40539/2010
80	C.C.	31010/2014
SUMMONS AND NBW		
81	C.C.	1311/2021
SWORN STATEMENT		
82	P.C.R.	2163/2016
299 CRPC Evidence		
83	C.C.	9823/2005
84	C.C.	17013/2005
85	C.C.	18165/2005
86	C.C.	21397/2005
87	C.C.	10798/2006
88	C.C.	572/2008
89	C.C.	24959/2006
90	C.C.	20277/2009
91	C.C.	24095/2011
92	C.C.	16700/2012

Chief Metropolitan Magistrate Court
In the Court of SHANKARAPPA MALASHETTI
31 ADDL. CHIEF METROPOLITAN MAGISTRATE
Criminal Cause List Dated 13-12-2021

Case Type	Reg.No/Year	SubStage
93	C.C.	6248/2017

13/12/21
31 Addl. Chief Metropolitan Magistrate
31 Addl. Chief Metropolitan Magistrate
Bangalore/District

Chief Metropolitan Magistrate Court
In the Court of SHANKARAPPA MALASHETTI
31 ADDL. CHIEF METROPOLITAN MAGISTRATE
Criminal Cause List Dated 14-12-2021

Case Type	Reg.No/Year	SubStage
SUMMONS		
1	C.C.	264/2019
2	C.C.	283/2019
3	C.C.	24301/2019
4	C.C.	26573/2019
5	C.C.	26647/2019
6	C.C.	5520/2020
7	C.C.	5700/2020
8	C.C.	6509/2020
9	C.C.	11155/2020
10	C.C.	13118/2020
11	C.C.	17247/2020
12	C.C.	20662/2020
13	C.C.	1294/2021
14	C.C.	4961/2021
15	C.C.	10456/2021
16	C.C.	12822/2021
17	C.C.	12823/2021
18	C.C.	21657/2021
19	C.C.	23484/2021
NOTICE		
20	C.C.	21881/2011
21	P.C.R.	9196/2018
22	C.C.	34670/2018
23	Cri.Misc.	3993/2021
24	Cri.Misc.	5443/2021
HEARING		
25	Cri.Misc.	3483/2021
EVIDENCE		
26	C.C.	15038/2003
27	C.C.	14253/2010
28	C.C.	17967/2015
29	C.C.	13869/2016
30	C.C.	15018/2016
31	C.C.	13224/2017
32	C.C.	19657/2017
33	C.C.	23212/2017

Morning Sessions

Chief Metropolitan Magistrate Court
 In the Court of SHANKARAPPA MALASHETTI
 31 ADDL. CHIEF METROPOLITAN MAGISTRATE
 Criminal Cause List Dated 14-12-2021

Case Type	Reg.No/Year	SubStage
34	C.C.	23544/2017
35	C.C.	24871/2017
36	C.C.	26117/2019
37	C.C.	16328/2020
38	C.C.	1377/2021
LOK ADALATH		
39	C.C.	12486/2017
APPEARANCE OF ACCUSED		
40	C.C.	30275/2018
FIRST HEARING		
41	Cri.Misc.	4872/2020
42	P.C.R.	5246/2021
FRAMING OF CHARGE OR PLEA		
43	C.C.	2206/2018
44	C.C.	22768/2019
45	C.C.	23094/2019
DEFENCE EVIDENCE		
46	C.C.	11326/2015
ACCUSED STATEMENT u/s 313 CrPC		
47	C.C.	8451/2009
ORDERS		
48	C.C.	21352/2014
49	Cri.Misc.	5045/2021
50	Cri.Misc.	5046/2021
AWAIT		
51	P.C.R.	2103/2015
52	P.C.R.	12773/2018
53	P.C.R.	10814/2019
54	P.C.R.	1093/2020
55	P.C.R.	9774/2020
56	P.C.R.	6958/2021
BODY WARRANT		
57	C.C.	12633/2018
58	C.C.	14546/2018
CALL ON		
59	C.C.	18579/2007
60	C.C.	6532/2020

Chief Metropolitan Magistrate Court
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Case No	Case Type	Reg. No/Year	SubStage
61	Cri. Misc.	771/2021	
62	C.C.	20353/2021	
HBC			
63	C.C.	9824/2010	
64	C.C.	25217/2015	
65	C.C.	4025/2017	
66	C.C.	4412/2017	
67	C.C.	14602/2017	
68	C.C.	17146/2017	
69	C.C.	29105/2018	
70	C.C.	4025/2019	
71	C.C.	4202/2019	
72	C.C.	27803/2019	
73	C.C.	6231/2020	
74	C.C.	1894/2021	
N.B.W ISSUED			
75	C.C.	20935/2012	
76	C.C.	9925/2013	
77	C.C.	13515/2014	
78	C.C.	14294/2015	
79	C.C.	767/2016	
NBW			
80	C.C.	9777/2011	
81	C.C.	6727/2012	
82	Cri. Misc.	9625/2012	
83	C.C.	24346/2014	
84	C.C.	24695/2014	
85	C.C.	23133/2016	
86	C.C.	27828/2016	
87	C.C.	3742/2017	
88	C.C.	17608/2017	
89	C.C.	24965/2017	
90	C.C.	29071/2017	
91	C.C.	29282/2017	
92	C.C.	12646/2018	
93	C.C.	12847/2018	
94	C.C.	5170/2019	

Afternoon Session

Chief Metropolitan Magistrate Court
 In the Court of SHANKARAPPA MALASHETTI
 31 ADDL. CHIEF METROPOLITAN MAGISTRATE
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Case Type	Reg.No/Year	SubStage
95	C.C.	9006/2019
96	C.C.	15650/2019
97	C.C.	19659/2019
98	C.C.	19808/2019
99	C.C.	5626/2020
100	C.C.	20328/2020
101	C.C.	13485/2021
102	C.C.	23653/2021
103	C.C.	29737/2021
NOTICE TO SURETY		
104	Cri. Misc.	3895/2021
PROCLAMATION		
105	C.C.	5757/2007
106	C.C.	33527/2011
299 CRPC Evidence		
107	C.C.	11827/2004
108	C.C.	37677/2006
109	C.C.	35786/2006
110	C.C.	14406/2006
111	C.C.	29232/2011
112	C.C.	30785/2011
113	C.C.	11305/2014
114	C.C.	13450/2014
115	C.C.	24945/2014
116	C.C.	17585/2015
117	C.C.	8213/2016

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 XXXI Addl. Chief Metropolitan Magistrate
 31st & 32nd Cross, 2nd Stage
 Bengaluru/Dandara

Chief Metropolitan Magistrate Court
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31 ADDL. CHIEF METROPOLITAN MAGISTRATE
Criminal Cause List Dated 15-12-2021

Case Type	Reg.No/Year	SubStage
SUMMONS		
		<i>Morning Session</i>
1	C.C.	16655/2005
2	C.C.	5275/2016
3	C.C.	3104/2017
4	C.C.	29641/2017
5	C.C.	11452/2018
6	C.C.	27339/2018
7	C.C.	27691/2018
8	C.C.	32021/2018
9	C.C.	7240/2019
10	C.C.	10974/2019
11	C.C.	18479/2019
12	C.C.	23692/2019
13	C.C.	26481/2019
14	C.C.	27938/2019
15	C.C.	1093/2020
16	C.C.	3546/2020
17	C.C.	6364/2020
18	C.C.	6447/2020
19	C.C.	6479/2020
20	C.C.	8880/2020
21	C.C.	12313/2020
22	C.C.	1292/2021
23	C.C.	10144/2021
24	C.C.	12183/2021
25	C.C.	12194/2021
26	C.C.	12825/2021
27	C.C.	12826/2021
28	C.C.	12828/2021
29	C.C.	12829/2021
30	C.C.	14213/2021
31	C.C.	23085/2021
32	C.C.	30913/2021
NOTICE		
33	C.C.	7673/2013
34	C.C.	10508/2017

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Case Type	Reg.No/Year	SubStage
35	Cri.Misc.	2197/2021
HEARING		
36	Cri.Misc.	5370/2021
37	Cri.Misc.	5375/2021
EVIDENCE		
38	C.C.	13803/2014
39	C.C.	4921/2016
40	C.C.	7661/2016
41	C.C.	20682/2016
42	C.C.	11407/2017
43	C.C.	30412/2017
44	C.C.	1895/2018
45	C.C.	6835/2020
46	C.C.	12626/2021
APPEARANCE OF ACCUSED		
47	C.C.	13293/2020
FRAMING OF CHARGE OR PLEA		
48	C.C.	22318/2018
JUDGEMENT		
49	C.C.	18778/2021
50	C.C.	21641/2021
AWAIT		
51	P.C.R.	2715/2019
52	P.C.R.	7268/2019
CALL ON		
53	C.C.	30259/2019
54	C.C.	30915/2021
55	C.C.	31169/2021
56	C.C.	31208/2021
57	C.C.	31218/2021
HBC		
58	C.C.	14369/2012
59	C.C.	15425/2017
60	C.C.	10490/2018
61	C.C.	32521/2018
62	C.C.	11172/2019
63	C.C.	23093/2019

Chief Metropolitan Magistrate Court
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Case Type	Reg.No/Year	SubStage
64	C.C.	3539/2020
65	C.C.	6918/2020
66	C.C.	7937/2020
N.B.W AND F.L.W TO ACCUSED		<i>Afternoon Session</i>
67	Cri. Misc.	
68	Cri. Misc.	7938/2013
N.B.W ISSUED		
69	C.C.	18879/2009
70	C.C.	21896/2011
71	C.C.	3997/2016
72	C.C.	6833/2016
73	C.C.	8787/2016
74	C.C.	24874/2016
75	C.C.	13081/2017
76	C.C.	25119/2017
77	C.C.	6240/2019
NBW		
78	C.C.	13919/2012
79	C.C.	24377/2012
80	C.C.	11960/2014
81	C.C.	16801/2015
82	C.C.	24866/2016
83	C.C.	4579/2017
84	C.C.	12490/2017
85	C.C.	12932/2017
86	C.C.	23215/2017
87	C.C.	18336/2018
88	C.C.	29117/2018
89	C.C.	22241/2019
90	C.C.	27649/2019
91	C.C.	7017/2020
92	C.C.	20260/2020
PROCLAMATION		
93	C.C.	25361/2007
94	C.C.	8279/2013
95	C.C.	8243/2014
SWORN STATEMENT		

Chief Metropolitan Magistrate Court
In the Court of SHANKARAPPA MALASHETTI
31 ADDL. CHIEF METROPOLITAN MAGISTRATE
Criminal Cause List Dated 15-12-2021

Case Type	Reg.No/Year	SubStage
96	P.C.R.	9570/2020
299 CRPC Evidence		
97	C.C.	25436/2007
98	C.C.	814/2007
99	C.C.	10797/2006
100	C.C.	9185/2009
101	C.C.	27270/2011
102	C.C.	3637/2012
103	C.C.	16206/2012

Eshwari
31st Addl. Chief Metropolitan Magistrate
Bangalore/Devara.

Chief Metropolitan Magistrate Court
In the Court of SHANKARAPPA MALASHETTI
31 ADDL. CHIEF METROPOLITAN MAGISTRATE
Criminal Cause List Dated 16-12-2021

Case Type	Reg.No/Year	SubStage
SUMMONS		
1	C.C.	10575/2016
2	C.C.	625/2017
3	C.C.	1163/2018
4	C.C.	22474/2018
5	C.C.	32153/2018
6	C.C.	2961/2019
7	C.C.	4031/2019
8	C.C.	4866/2019
9	C.C.	6221/2019
10	C.C.	11171/2019
11	C.C.	12196/2019
12	C.C.	14177/2019
13	C.C.	14518/2019
14	C.C.	24320/2019
15	C.C.	134/2020
16	C.C.	6452/2020
17	C.C.	6868/2020
18	C.C.	8420/2020
19	C.C.	12293/2020
20	C.C.	12311/2020
21	C.C.	13265/2020
22	C.C.	16200/2020
23	C.C.	4947/2021
24	C.C.	12197/2021
25	C.C.	12618/2021
26	C.C.	12619/2021
27	C.C.	12620/2021
28	C.C.	12622/2021
29	C.C.	12902/2021
HEARING		
30	C.C.	18642/2019
31	Cri.Misc.	5048/2021
32	Cri.Misc.	5049/2021
33	Cri.Misc.	5051/2021
EVIDENCE		
34	C.C.	8227/2013

Morning Sessions

Chief Metropolitan Magistrate Court
 In the Court of SHANKARAPPA MALASHETTI
 31 ADDL. CHIEF METROPOLITAN MAGISTRATE
 Criminal Cause List Dated 16-12-2021

Case Type	Reg.No/Year	SubStage
35	C.C.	30495/2015
36	C.C.	25517/2016
37	C.C.	2381/2017
38	C.C.	3308/2017
39	C.C.	4416/2017
40	C.C.	15732/2017
41	C.C.	23494/2017
42	C.C.	23702/2017
43	C.C.	15405/2019
44	C.C.	24310/2019
45	C.C.	24341/2019
LOK ADALATH		
46	C.C.	26479/2019
APPEARANCE OF ACCUSED		
47	C.C.	15352/2018
48	C.C.	16482/2020
FIRST HEARING		
49	P.C.R.	11177/2018
50	Crl.Misc.	5850/2020
51	Crl.Misc.	2341/2021
TO HEAR ON		
52	P.C.R.	7932/2013
JUDGEMENT		
53	C.C.	9904/2016
54	C.C.	32832/2018
AWAIT		
55	P.C.R.	580/2018
BODY WARRANT		
56	C.C.	24130/2017
57	C.C.	24289/2017
58	C.C.	1913/2018
59	C.C.	358/2020
60	C.C.	29021/2021
61	C.C.	29042/2021
CALL ON		
62	C.C.	19637/2012
63	C.C.	28242/2015

Chief Metropolitan Magistrate Court
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Case Type	Reg.No/Year	SubStage
64	C.C.	960/2018
65	C.C.	6557/2019
66	C.C.	3741/2020
67	C.C.	7622/2020
68	C.C.	7631/2020
HBC		
69	C.C.	11667/2017
70	C.C.	22011/2018
71	C.C.	29121/2018
72	C.C.	6556/2019
73	C.C.	18377/2019
74	C.C.	5106/2021
N.B.W AND F.L.W TO ACCUSED		
75	Cri.Misc.	9164/2012
76	Cri.Misc.	7142/2013
N.B.W ISSUED		
77	C.C.	18577/2007
78	C.C.	21740/2012
79	C.C.	7666/2013
80	C.C.	20286/2013
81	C.C.	8003/2014
82	C.C.	24232/2016
83	C.C.	20713/2017
84	C.C.	21091/2018
NBW		
85	C.C.	31933/2006
86	C.C.	7464/2011
87	C.C.	2305/2013
88	C.C.	24926/2015
89	C.C.	1574/2016
90	C.C.	13818/2016
91	C.C.	21535/2016
92	C.C.	21539/2016
93	C.C.	21542/2016
94	C.C.	25474/2016
95	C.C.	4110/2017
96	C.C.	31173/2017

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31 ADDL. CHIEF METROPOLITAN MAGISTRATE
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Case Type	Reg.No/Year	SubStage
		<i>Afternoon Sessions</i>
97	C.C.	9832/2018
98	C.C.	19275/2018
99	C.C.	20351/2018
100	C.C.	23314/2018
101	C.C.	28521/2018
102	C.C.	29087/2018
103	C.C.	33380/2018
104	C.C.	260/2019
105	C.C.	4864/2019
106	C.C.	4868/2019
107	C.C.	5862/2019
108	C.C.	12347/2019
109	C.C.	2993/2020
110	C.C.	1317/2021
111	C.C.	23880/2021
112	C.C.	27484/2021
113	C.C.	28442/2021
PROCLAMATION		
114	C.C.	20026/2015
115	C.C.	8781/2016
116	C.C.	15881/2016
299 CRPC Evidence		
117	C.C.	25910/2005
118	C.C.	10032/2007
119	C.C.	15367/2005
120	C.C.	29034/2010
121	C.C.	4373/2012
122	C.C.	30147/2014
123	C.C.	10516/2017

31/12/21
31/12/21
Bengaluru/Danavara

Chief Metropolitan Magistrate Court
In the Court of SHANKARAPPA MALASHETTI
31 ADDL. CHIEF METROPOLITAN MAGISTRATE
Criminal Cause List Dated 17-12-2021

Case Type	Reg.No/Year	SubStage
SUMMONS		
1	C.C.	21395/2005
2	C.C.	28461/2015
3	C.C.	17343/2016
4	C.C.	29114/2018
5	C.C.	32130/2018
6	C.C.	11364/2019
7	C.C.	14203/2019
8	C.C.	23694/2019
9	C.C.	26368/2019
10	C.C.	27817/2019
11	C.C.	29117/2019
12	C.C.	1438/2020
13	C.C.	2152/2020
14	C.C.	2167/2020
15	C.C.	4928/2020
16	C.C.	6915/2020
17	C.C.	6953/2020
18	C.C.	8952/2020
19	C.C.	14126/2020
20	C.C.	16481/2020
21	C.C.	300/2021
22	C.C.	11149/2021
23	C.C.	21036/2021
NOTICE		
24	Cri.Misc.	3383/2020
25	Cri.Misc.	3797/2021
EVIDENCE		
26	C.C.	1032/2014
27	C.C.	11974/2014
28	C.C.	13525/2015
29	C.C.	2003/2016
30	C.C.	22917/2016
31	C.C.	3310/2017
32	C.C.	22194/2017
33	C.C.	29280/2017
34	C.C.	30022/2018

Morning Sessions

Chief Metropolitan Magistrate Court
 In the Court of SHANKARAPPA MALASHETTI
 31 ADDL. CHIEF METROPOLITAN MAGISTRATE
 Criminal Cause List Dated 17-12-2021

Case Type	Reg.No/Year	SubStage
35 C.C.	30494/2018	
LOK ADALATH		
36 C.C.	1129/2020	
APPEARANCE OF ACCUSED		
37 C.C.	6084/2016	
CUSTODY MATTERS		
38 C.C.	26885/2015	
ARGUMENTS		
39 C.C.	23002/2015	
AWAIT		
40 C.C.	5500/2012	
41 P.C.R.	4261/2015	
42 P.C.R.	11970/2019	
BODY WARRANT		
43 C.C.	10205/2016	
44 C.C.	17345/2016	
CALL ON		
45 C.C.	1015/2014	
46 P.C.R.	5791/2017	
47 C.C.	1434/2020	
48 C.C.	31166/2021	
HBC		
49 C.C.	13821/2018	
50 C.C.	20733/2018	
51 C.C.	23434/2018	
52 C.C.	30254/2018	
53 C.C.	12700/2019	
54 C.C.	25133/2019	
55 C.C.	5316/2020	
56 C.C.	2589/2021	
N.B.W ISSUED		
57 C.C.	11980/2014	
58 C.C.	25083/2014	
59 C.C.	8218/2016	
60 C.C.	26455/2016	
61 C.C.	25276/2017	
62 C.C.	877/2018	

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Case Type	Reg.No/Year	SubStage
		<i>Afternoon Session</i>
63	C.C.	20734/2018
64	C.C.	18888/2019
65	C.C.	6957/2020
66	C.C.	2590/2021
NBW		
67	C.C.	19825/2012
68	C.C.	1005/2014
69	C.C.	4372/2014
70	C.C.	16778/2014
71	C.C.	4173/2015
72	C.C.	14223/2016
73	C.C.	19988/2016
74	C.C.	26848/2016
75	C.C.	26858/2016
76	C.C.	12485/2017
77	C.C.	25387/2017
78	C.C.	2831/2018
79	C.C.	20736/2018
80	C.C.	22275/2018
81	C.C.	24035/2018
82	C.C.	30270/2018
83	C.C.	32028/2018
84	C.C.	32824/2018
85	C.C.	3899/2019
86	C.C.	6331/2019
87	C.C.	1682/2020
88	C.C.	16409/2020
89	C.C.	14004/2021
90	C.C.	23256/2021
OBJECTION		
91	C.C.	7528/2018
SWORN STATEMENT		
92	P.C.R.	2519/2021
299 CRPC Evidence		
93	C.C.	1002/2012
94	C.C.	8062/2013

29/12/21
 XXXI Mag. J. ...
 Bengaluru/2021/...

Chief Metropolitan Magistrate Court
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31 ADDL. CHIEF METROPOLITAN MAGISTRATE
Criminal Cause List Dated 18-12-2021

Case Type	Reg.No/Year	SubStage
SUMMONS		
1	C.C.	16854/2008
2	C.C.	3680/2015
3	C.C.	2366/2017
4	C.C.	23329/2017
5	C.C.	24671/2017
6	C.C.	27253/2017
7	C.C.	27356/2018
8	C.C.	30256/2018
9	C.C.	3896/2019
10	C.C.	12655/2019
11	C.C.	14155/2019
12	C.C.	18814/2019
13	C.C.	19628/2019
14	C.C.	27878/2019
15	C.C.	1440/2020
16	C.C.	2708/2020
17	C.C.	6105/2020
18	C.C.	8417/2020
19	C.C.	11230/2020
20	C.C.	12310/2020
21	C.C.	15035/2020
22	C.C.	15785/2020
23	C.C.	17173/2020
24	C.C.	20353/2020
25	C.C.	1374/2021
26	C.C.	2597/2021
27	C.C.	10418/2021
28	C.C.	11680/2021
29	C.C.	12911/2021
30	C.C.	13387/2021
31	C.C.	16760/2021
32	C.C.	16976/2021
33	C.C.	20359/2021
NOTICE		
34	P.C.R.	8167/2018
EVIDENCE		

Morning Sessions

Chief Metropolitan Magistrate Court
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 31 ADDL. CHIEF METROPOLITAN MAGISTRATE
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Case Type	Reg.No/Year	SubStage
35	C.C.	1943/2017
36	C.C.	8782/2017
37	C.C.	20137/2017
38	C.C.	12616/2019
39	C.C.	25167/2019
40	C.C.	28594/2019
LOK ADALATH		
41	C.C.	577/2008
42	C.C.	2753/2009
43	C.C.	30720/2009
44	C.C.	18518/2010
45	C.C.	25423/2011
46	C.C.	35995/2011
47	C.C.	4948/2016
48	C.C.	19870/2016
49	C.C.	25449/2016
50	C.C.	26447/2016
51	C.C.	26575/2016
52	C.C.	26851/2016
53	C.C.	2367/2017
54	C.C.	3120/2017
55	C.C.	3121/2017
56	C.C.	3760/2017
57	C.C.	4021/2017
58	C.C.	7095/2017
59	C.C.	10511/2017
60	C.C.	11821/2017
61	C.C.	12721/2017
62	C.C.	13217/2017
63	C.C.	14600/2017
64	C.C.	14601/2017
65	C.C.	15635/2017
66	C.C.	15730/2017
67	C.C.	19776/2017
68	C.C.	22419/2017
69	C.C.	23891/2017
70	C.C.	25137/2017

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Case Type	Reg.No/Year	SubStage
71	C.C.	25454/2017
72	C.C.	26848/2017
73	C.C.	27004/2017
74	C.C.	29399/2017
75	C.C.	29410/2017
76	C.C.	30314/2017
77	C.C.	31000/2017
78	C.C.	31023/2017
79	C.C.	3366/2018
80	C.C.	3598/2018
81	C.C.	3746/2018
82	C.C.	6306/2018
83	C.C.	6470/2018
84	C.C.	8703/2018
85	C.C.	9939/2018
86	C.C.	10489/2018
87	C.C.	11214/2018
88	C.C.	14971/2018
89	C.C.	15479/2018
90	C.C.	18323/2018
91	C.C.	22473/2018
92	C.C.	23324/2018
93	C.C.	23326/2018
94	C.C.	23801/2018
95	C.C.	25681/2018
96	C.C.	25863/2018
97	C.C.	26979/2018
98	C.C.	27367/2018
99	C.C.	28529/2018
100	C.C.	29088/2018
101	C.C.	29116/2018
102	C.C.	31770/2018
103	C.C.	32830/2018
104	C.C.	33378/2018
105	C.C.	33842/2018
106	C.C.	279/2019
107	C.C.	284/2019

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Case Type	Reg.No/Year	SubStage
108	C.C.	290/2019
109	C.C.	2941/2019
110	C.C.	4210/2019
111	C.C.	5706/2019
112	C.C.	6195/2019
113	C.C.	8083/2019
114	C.C.	11344/2019
115	C.C.	14260/2019
116	C.C.	14537/2019
117	C.C.	14565/2019
118	C.C.	14572/2019
119	C.C.	17819/2019
120	C.C.	19828/2019
121	C.C.	20422/2019
122	C.C.	20423/2019
123	C.C.	22330/2019
124	C.C.	22584/2019
125	C.C.	23275/2019
126	C.C.	23690/2019
127	C.C.	24318/2019
128	C.C.	24335/2019
129	C.C.	24953/2019
130	C.C.	26103/2019
131	C.C.	26110/2019
132	C.C.	26123/2019
133	C.C.	26376/2019
134	C.C.	26382/2019
135	C.C.	26480/2019
136	C.C.	27528/2019
137	C.C.	28589/2019
138	C.C.	29108/2019
139	C.C.	29797/2019
140	C.C.	30268/2019
141	C.C.	1077/2020
142	C.C.	1127/2020
143	C.C.	1673/2020
144	C.C.	3027/2020

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Case Type	Reg.No/Year	SubStage
145	C.C.	3825/2020
146	C.C.	4927/2020
147	C.C.	5033/2020
148	C.C.	5621/2020
149	C.C.	5800/2020
150	C.C.	6106/2020
151	C.C.	6115/2020
152	C.C.	6950/2020
153	C.C.	6954/2020
154	C.C.	7051/2020
155	C.C.	7277/2020
156	C.C.	7288/2020
157	C.C.	7554/2020
158	C.C.	7706/2020
159	C.C.	7721/2020
160	C.C.	10276/2020
161	C.C.	11161/2020
162	C.C.	1323/2021
163	C.C.	2681/2021
164	C.C.	2688/2021
165	C.C.	2690/2021
166	C.C.	3970/2021
167	C.C.	6524/2021
168	C.C.	8359/2021
169	C.C.	9003/2021
170	C.C.	10146/2021
171	C.C.	10230/2021
172	C.C.	10232/2021
173	C.C.	10457/2021
174	C.C.	10458/2021
175	C.C.	11670/2021
176	C.C.	13385/2021
177	C.C.	13576/2021
178	C.C.	13987/2021
179	C.C.	14127/2021
180	C.C.	14236/2021
181	C.C.	14242/2021

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Case Type	Reg.No/Year	SubStage
182	C.C.	16133/2021
183	C.C.	16746/2021
184	C.C.	18489/2021
185	C.C.	18499/2021
186	C.C.	18948/2021
187	C.C.	21674/2021
188	C.C.	22709/2021
189	C.C.	22712/2021
190	C.C.	23878/2021
191	C.C.	29735/2021
APPEARANCE OF ACCUSED		
192	C.C.	22303/2019
193	C.C.	1571/2021
CUSTODY MATTERS		
194	C.C.	26602/2021
AWAIT		
195	P.C.R.	15117/2011
196	P.C.R.	9319/2018
197	P.C.R.	11168/2018
BODY WARRANT		
198	C.C.	10387/2013
199	C.C.	18809/2021
HBC		
200	C.C.	26855/2016
201	C.C.	14548/2018
202	C.C.	11191/2019
203	C.C.	24303/2019
204	C.C.	28475/2019
205	C.C.	6916/2020
206	C.C.	16080/2020
N.B.W ISSUED		
207	C.C.	19620/2012
208	C.C.	35202/2014
209	C.C.	8761/2015
210	C.C.	28460/2015
211	C.C.	19836/2017
212	C.C.	5077/2018

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Case Type	Reg.No/Year	SubStage
213	C.C.	<i>Afternoon Session</i>
214	C.C.	
215	C.C.	
NBW		20377/2020
216	C.C.	
217	C.C.	8051/2007
218	C.C.	14544/2013
219	C.C.	15084/2013
220	C.C.	17390/2016
221	C.C.	28805/2016
222	C.C.	23704/2017
223	C.C.	24129/2017
224	C.C.	24296/2017
225	C.C.	26769/2017
226	C.C.	3644/2018
227	C.C.	7958/2018
228	C.C.	9938/2018
229	C.C.	22846/2018
230	C.C.	24988/2018
231	C.C.	27262/2018
232	C.C.	33393/2018
233	C.C.	2938/2019
234	C.C.	3571/2019
235	C.C.	18474/2019
236	C.C.	28586/2019
237	C.C.	1361/2021
238	C.C.	5114/2021
		8370/2021
NOTICE TO SURETY		
239	Cri.Misc.	3862/2021
PROCLAMATION		
240	C.C.	3491/2013
299 CRPC Evidence		
241	C.C.	7656/2013

Eglaia
 31 Addl. Chief Metropolitan Magistrate
 Bangalore/Cannara